

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 42**

**MA 1094/2019 IN CP/526(MB)2019**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **VIJAY KUMAR AGRAWAL & ORS V/s JUHU  
HOTEL PVT LTD & ORS**

Section 59 Sec. 241(1) Sec. 242(4) of the Companies Act & Rule 11 of NCLT

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**ORDER**

Adv. Ziyad Madon a/w Adv. George P. Reji is present for the Respondent No.1 is present. Adv. Cyrus Ardeshir a.w Adv. Areez Gazdar, Adv. Samaya Contractor i/b Veritas Legal present for the Respondent No.4 & 4. Adv. Rana Ranjit Singh for the Respondent No.7 present through VC. Adv. Pranav Agja,for ROC Mumbai present through VC.

**MA 1094/2019**

None present for the RoC. RoC was to revert on a compliance Report. Lis this matter on Board on **26.04.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**